

**INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
13th WORKSHOP FOR INSOLVENCY PROFESSIONALS**

1st –2nd February, 2019

Venue: ICAI Bhawan 44/45 Mettupalayam Road Opp. Union Bank of India, Thudiyalur, Coimbatore, Tamil Nadu 641034

Day 1 –1st February,2019 (Friday)		
Time	Sessions	Resource Person
09:30 - 10:00	Registration	
10:00 - 11:15	Inaugural Address – IBC & Emerging Jurisprudence	Mr. K.R. Saji Kumar, Executive Director, IBBI
11:15 – 11:30	Tea/Coffee	
11:30 - 12:45	IBC: Progress, Challenges & Road Ahead	Mr. G. Ramaswamy (Past President, ICAI)
12:45 - 14:00	CIRP under IBC (with Case Study)	Mr. M. Suresh Kumar, Insolvency Professional
14:00 – 14:45	Lunch	
14:45 - 16:00	Liquidation under IBC (with Case Study)	Mr. R. Raghavendran, Insolvency Professional
16:00 – 16:15	Tea/Coffee	
16:15 - 17:30	Disciplinary proceedings by IBBI	Mr. K.R. Saji Kumar, Executive Director, IBBI
Day 2 – 2nd February, 2019 (Saturday)		
09:30 - 11:30	Information Memorandum, Resolution Applicant & Resolution Plan	Mr. N. Sivachalam, Insolvency Professional
11:30 – 11:45	Tea/Coffee	
11:45 - 13:15	Conducting Forensic Audit & its importance to IPs	Ms. Sripriya Kumar, Insolvency Professional
13:15 – 14:00	Lunch	
14:00 - 15:30	Valuation and its importance in CIRP	Mr. R.S. Devarakonda, Insolvency Professional
15:30 – 15:45	Tea/Coffee	
15:45 - 17:15	Interactive Session: IBC from the lens of Adjudicating Authority	Mr. Rajeshwara Rao Vittanala, Member (Judicial), NCLT, Bengaluru Bench
17:15 - 17:30	Vote of Thanks	

For any clarification, please contact Mr. Raghav Maheshwari, Assistant Manager, IBBI on Mobile: 8989611000 and 011-23462997, email – workshop.ip@ibbi.gov.in